GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3971 ANSWERED ON:03.12.2010 NPAS OF BANKS Hegde Shri Anant Kumar;Singh Shri Rajiv Ranjan (Lalan);Vardhan Shri Harsh

Will the Minister of FINANCE be pleased to state:

- (a) whether the Non-Performing Assets (NPAs) of the Public Sector Banks (PSBs) have increased due to lending to the Micro Small and Medium Enterprises (MSMEs) during the last three years and the current financial year;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the remedial measures taken / being taken by the Government in this regard?

Answer

The Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) & (b): RBI has informed that data on Non-Performing Assets (NPAs) in Micro Small and Medium Enterprises (MSMEs) is not available. However, the NPA position of the Public Sector Banks (PSBs) during the last three years is as follows:

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Amount Outstanding at end (Rs, Crore)
Mar-08 Mar-09 Mar-10

Gross NPAs 39,749 44,039 57,301

Total Gross Advances 1,696,333 2,103,763 2,519,331

Gross NPAs to Gross Advances(%) 2.34 2.09 2.27
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(c): To improve the health of financial sector, to reduce the NPAs, to improve asset quality of the banks and to create a good recovery climate, Reserve Bank of India (RBI) and the Government have already taken various steps over the years, which, inter-alia, include prescribing prudential norms for provisioning and classification of non-performing assets, guidelines for prevention of slippages, Corporate Debt Restructuring and other restructuring schemes, One Time Settlement schemes, enactment of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (SARFAESI) Act, 2002, the Credit Information Companies (Regulation) Act, 2005 and the Recovery of Debts due to Banks and Financial Institutions (DRT) Act, 1993 etc.